

(c) Does not arise.

Table of the House.

Unpaid Wages

4216. SHRIRABIRAY: Will the Minister of LABOUR be pleased to state:

(a) whether the Allahabad High Court in its recent judgement has held that unpaid wages and arrears of workers is equivalent to an equity share;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGHGHATOWAR): (a) to (c). Information is being collected and will be paid on the

Coal Production

4217. SHRI SURAJBHANU SOLANKI: Will the Minister of COAL be pleased to state:

(a) the total quantity of Coal produced in mines of each State during each of the last three years; and

(b) the steps taken by the Government to reduce the imbalance in the coal production in various States?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) The information is given below:-

Sl. No.	State	(million Tonnes)				
		1989-90	1990-91	1991-92		
1.	Andhra Pradesh	17.80	17.71	20.58		
2.	Assam	0.84	0.68	0.95		
3.	Bihar	66.58	67.49	69.17		
4.	Orissa	13.25	16.27	20.70		
5.	Madhya Pradesh	62.30	65.35	69.18		
6.	Maharashtra	16.34	16.85	18.88		

million Tonnes)

Sl. No.	State	1989-90	1990-91	1991-92
1	2	3	4	5
7.	Uttar Pradesh	6.17	10.38	11.70
8.	West Bengal	17.61	17.00	18.12
	Total	200.89	211.73	229.28

(b) The levels of coal production in each State depend on factors like nature of coal deposits, reserves, availability of infrastructure including land, demand of coal, etc. For example, mining in the Raniganj coalfield in West Bengal was started over 200 years ago and other coalfields were developed much later. Therefore the variation in production in different states can not be considered as imbalance.

[*Translation*]

DTC Students Concessional Passes

4218. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government propose to increase the rate of D.T.C. all route students concessional passes; and

(b) if so, details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) No final decision has been taken on the quantum of increase.

[*English*]

Payment of Pension by Nationalised Banks in Gujarat

4219. SHRI DILEEPBHAI SANGHANI:
SHRI SHANKERSINH VAGHELA:

Will the Minister of FINANCE be pleased to state:

(a) whether most of the pensioners who get the payment of pension and dearness

allowance from the nationalised banks in Rajkot, Gujarat do not get the payments in time;

(b) if so, the reasons therefor;

(c) the number of such cases pending for payments in the above nationalised banks; and

(d) the steps proposed to be taken by the Government for making the payments to pensioners expeditiously?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) to (d). Reserve Bank of India (RBI) have reported that they have not received any complaint either from the pensioners or pensioners' associations regarding delayed payment of pension and dearness allowance by any pension paying branch of the nationalised banks in Rajkot. Under the scheme for payment of pension through public sector banks presently in force, the amount of pension is automatically credited by the pension disbursing bank branch to the account of the pensioners on the last working day of the month. With a view to provide quick redressal to the grievances of the pensioners, RBI have also issued instructions recently to all public sector banks advising them to associate representatives of associations of pensioners in their periodic Customer Service Meetings.

[*Translation*]

New BEL Units

4220. SHRI RAJESH KUMAR:
SHRIMATI SHEELA GAUTAM:
SHRIMATI BHAVNA CHIKHALIA:

Will the Minister of DEFENCE be pleased to state: